

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-596(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Continental Piling & Excavation Pvt. Ltd. Vs. Cloud 9 Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Saurabh Seth, Ms. Sumeera Seth and Mr. Rishabh Maheshwari, Advocates

ORDER

Notice to the Respondent vide all modes including through the process of the Bench Officer returnable on 20th December, 2017. Affidavit of service be filed.

 -8-d-1

(S. K. Mohapatra)
Member (T)

 -8-d-1

(Ina Malhotra)
Member (J)